

DIVISION BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/352(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS MAHESH KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] for RP
Mr. D. Chakraborty, RP
Mr. S. Basu, Adv.

Mr. D. Dutt Ray, Adv.] For SNI
Ms. S. Jha, Adv.

Mr. Mainak Bose, Adv.] For the PG
Mr. N. K. Pandey, Adv.
Mr. S.M. Akhter, Adv.

ORDER

1. Learned Counsel for the parties present.
2. We have already recorded that no further adjournment will be granted further, although a request is made today for an adjournment, therefore, adjourned to **06.05.2024**.
3. It is made clear that no further opportunity will be granted in this matter.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**